

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 381-382 OF 2006

CHAIRMAN, AIRPORT AUTHORITY OF INDIA

Appellant (s)

VERSUS

ECIL RAPISCAN LTD. & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and with prayer for interim relief)

Date: 27/11/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s)

Mrs. Rachana Joshi Issar, Adv.
Ms. Ambreen Rasool, Adv.
Ms. Aishwarya Kaushik, Adv.

For Respondent(s)

Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matters after two weeks, as prayed for.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master